

Bench I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 331/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th August 2017, 11.30 A.M

Name of the Company	Reliance Commercial Finance Ltd -Vs- Laxmivinaayak Rice Mills Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anand } Reliance
2. Arun Basumatlick } (Financial
creditor)

Rahul Anand
30/8/17

ORDER

Ld. Counsels for the financial creditor made a request that 2 weeks' time may be granted for filing authorization letter. Prayer is allowed.

List the matter on 13/09/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)